

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI**  
**ORDER**

In partial modification to this office order No-22775-22875/F.1(3)/Gaz/2024, dated 06.04.2024, the following Committee is hereby re-constituted, **with immediate effect.**

Name of the Committee	Name of the Judicial Officer/Officials	Designation
<b>Accessibility Committee to deal with all issues relating to the Person's with Disability.  (Central District)</b>	Sh. Rajesh Malik District Judge (Central) PH.No. 011-23832479	Chairperson
	Sh. Harjeet Singh Jaspal SCJ-cum-RC (Central) PH.No.011-23832441	Member
	Sh. Anuj Kumar Singh Addl. Chief Judicial Magistrate (Central) PH.No. 011-23913805	Member
	Sh. Gaurav Sharma, Advocate PH.No-8447298054	Member
	Sh. Sandeep Chand District System Administrator PH.No.9990720157	Member
	Sh. Dharmender Kumar Rawat SJA in Accounts Branch (Central)	Member

(SANJAY GARG-I)

Principal District & Sessions Judge (HQs)  
Delhi

No. 23895-23915/F.1(3)/Gaz/24

Dated 08 JUL 2024

**Copy forwarded for information & necessary action to :-**

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge, West, Tis Hazari Courts, Delhi.
3. The Officers/Officials concerned.
4. Sh. Gaurav Sharma, Advocate, Chamber No. Y-1, Civil Wing, Tis Hazari Courts, Delhi.
5. The AO(J)/Branch In-Charge, Computer Branch, IT & Digitization Cell, Filing Section, E-Sewa Kendra-cum-Facilitation Center, (Central), Tis Hazari Courts, Delhi.
6. The P.S. to the undersigned.
7. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
8. The R&I Branch (Central) for uploading on LAYERS.

Principal District & Sessions Judge (HQs)  
Delhi